

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6655/2019

(Arising out of impugned final judgment and order dated 31-07-2018 in DBITA No. 68/2018 passed by the High Court Of Judicature For Rajasthan At Jaipur)

PR. COMMISSIONER OF INCOME TAX 5 Petitioner(s)

VERSUS

M/S CHAMBAL FERTILIZERS AND CHEMICALS LTD. Respondent(s)

Date : 02-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Sanjay Jain, ASG
Mr. K. Radhkrishnan, Sr. Adv.
Ms. Deepawita Priyanka, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s) Mr. Ajay Vohra, Sr. Adv.
Mr. Rohit Jain, adv.
Mr. Aniket D. Agrawal, adv.
Ms. Manisha Sharma, Adv.
Ms. Kannopriya Gupta, Adv.
Ms. Kavita Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter after the decision of this Court in SLP

(C) No.14729-31/2012.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER